

CIVIL JUDGE AND JMFC, KORATAGERE
CAUSE LIST

25.06.2020

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 120/2013	Hearing	AMK-BAP
2.	O.S.7/2016	Arguments	HP-AMK-CNO
3.	O.S.4/2015	Hearing	AMK-RPK
4.	O.S.27/2019	Hearing	GDD-AMK-HP
5.	O.S.211/2019	Hearing	MHM-SNH-SRR
6.	O.S. 50/2020	Orders	MLS
7.	O.S. 51/2020	Orders	KBA
8.	O.S. 58/2020	Orders	CCS
9.	Ex. 14/2012	Orders	SMK-AMK
10.	C.C. 458/2017	Hearing Before Charge	BKN
11.	C.C. 513/2017	Hearing Before Charge	DGT
12.	C.C. 8/2018	Hearing Before Charge	BKN-BLN
13.	C.C. 337/2019	Hearing Before Charge	SNH-BKN
14.	C.C. 409/2019	Hearing Before Charge	TKM
15.	C.C. 454/2019	Hearing Before Charge	BKN
16.	C.C. 455/2019	Hearing Before Charge	BKN
17.	Cr. 60/2020	Orders	MCM
18.	Cr. 71/2020	To furnish surety	MLS

Sd/-
Civil Judge and JMFC,
Koratagere.